

**NATIONAL COMPANY LAW TRIBUNAL
CUTTACK BENCH
CUTTACK**

ORDER SHEET OF THE HEARING ON 09th JULY, 2021, 03:00 P.M.

CP No.156/CTB/2020, IA No. 264/CB/2020

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V. K.
2. Hon'ble Member(T), Shri Satya Ranjan Prasad**

| | |
|---------------------|---|
| Name of the Company | M/s. Tulasi Commosale Pvt. Ltd.& Ors -Vs- M/s. Pawanjay Sponge Iron Ltd. & Ors. |
| Under Section | 241-242 |

For Petitioner (s)

Mr. Rahul Parasrampuria, Pr CS

For Respondent (s)

Mr. Rahul Agarwal, CS
Mr. Jishnu Choudhary, Adv.

ORDER

At the request of the Ld. authorised counsel appearing for the petitioner three more weeks' time to file rejoinder is permitted. Copy of rejoinder shall be served on the counsel on record for the respondents. Sur-rejoinder, if need be, shall be filed within two weeks thereafter. List the matter on 01.09.2021.

Sd

**Satya Ranjan Prasad
Member (T)**

Sd

**Rajasekhar VK
Member(J)**